

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION NO.2579
TO BE ANSWERED ON 9TH JULY, 2019

Funds for Development of Fisheries

† 2579. **SHRI AJAY NISHAD:**
SHRI BHAGWANTH KHUBA:

Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is giving a special package or has allocated and released funds to various States for the development of fisheries during each of the last three years and the current year;
- (b) if so, the details thereof, State wise including Karnataka; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) to (c) : Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries with the following components:

- (i) Development of Inland Fisheries and Aquaculture,
- (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations,
- (iii) National Scheme on Welfare of Fishermen
- (iv) Strengthening of Database & Geographical Information System of the Fisheries Sector,
- (v) Monitoring, Control and Surveillance (MCS) and other need-based Interventions,
- (vi) Institutional Arrangement for Fisheries Sector,
- (vii) National Fisheries Development Board (NFDB) and its activities,

Under the CSS on Blue Revolution scheme, financial assistance is being provided to various States/UTs including Karnataka for overall development of fisheries sector. During the year 2018-19, Prime Minister Special Package for Bihar was also sanctioned to Government of Bihar with total outlay of Rs. 27954.93 lakh including central share of Rs. 10249.596 lakh was approved and Rs. 4078.691 lakh has already been released to the Government of Bihar for the activities such as Fish seed rearing, Construction of new ponds, Magur hatchery, Prawn hatchery, Housing of Fishers etc. State-wise details of the funds released during the past three years and the current year (till date) under the CSS Blue Revolution including Karnataka is annexed.

Statement referred to the reply point (a) to (c) of the Lok Sabha Unstarred Question No. 2579 for answer on 9th July, 2019 regarding Funds for Development of Fisheries.

(Rupees in lakhs)

Sl No	Name of the State	2016-17	2017-18	2018-19	2019-20 (till date)
1	Andaman & Nicobar	54.00	179.89	129.09	
2	Andhra Pradesh	1897.00	2162.88	1302.31	
3	Arunachal Pradesh	0.00	222.90	374.68	
4	Assam	1641.45	799.66	524.14	
5	Bihar	1948.04	2.25	4078.69	
6	Chhattisgarh	1346.69	1091.92	1045.69	735.76
7	Daman & Diu	0.00	226.69	0.00	
8	Delhi	0.00	136.29	0.00	
9	Goa	1000.00	265.24	63.82	
10	Gujarat	332.77	1527.43	1420.80	
11	Haryana	1122.05	779.36	605.90	
12	Himachal Pradesh	1082.32	572.26	1046.13	21.60
13	Jammu & Kashmir	1111.18	404.69	439.54	
14	Jharkhand	2300.20	75.00	925.40	
15	Karnataka	2870.54	3324.31	5847.28	
16	Kerala	1298.10	812.34	5093.01	
17	Lakshadweep	0.00	53.57	60.30	
18	Madhya Pradesh	1400.00	672.02	711.39	404.70
19	Maharashtra	2051.53	2256.81	2861.17	
20	Manipur	0.00	456.15	382.13	
21	Meghalaya	1003.17	139.60	2598.94	
22	Mizoram	1376.77	261.39	403.75	
23	Nagaland	965.84	219.40	194.66	
24	Odisha	2593.59	1077.68	1022.13	38.40
25	Puducherry	999.95	150.00	1448.00	
26	Punjab	999.00	465.36	581.34	
27	Rajasthan	262.10	83.28	70.20	16.15
28	Sikkim	379.16	0.00	416.52	
29	Tamil Nadu	2492.50	11342.80	7155.91	
30	Telangana	1465.00	479.78	1574.80	
31	Tripura	867.88	341.92	2004.18	
32	Uttarakhand	954.95	746.56	471.08	
33	Uttar Pradesh	1760.85	238.14	3050.06	
34	West Bengal	774.38	649.32	185.40	
